

ACT No. II OF 1871.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.

*(Received the assent of the Governor General on the 13th
January 1871).*

An Act to extend the Prisons' Act, 1870, to Coorg.

Preamble.

FOR the purpose of extending the Prisons' Act, 1870, to Coorg; It is hereby enacted as follows:—

Extension to
Coorg of Act
XXVI of
1870.

1. The said Act shall extend to the territories under the administration of the Chief Commissioner of Coorg, but subject to the following modifications (that is to say):—

(a). The preamble and sections one and six shall be construed as if, after the words 'Central Provinces,' the word 'Coorg' were inserted.

(b). Section one shall be construed as if, for the words and figures 'December, 1870,' the words and figures 'February, 1871' were substituted.